

**IN THE COURT OF SHRI NITISH KUMAR SHARMA, MM-03,  
 NORTH EAST DISTRICTS, KARK ARDOOMA COURTS, DELHI**  
**Cause List for 12.01.2021**

APP	Sh. Shreyas Pragyan	9953607979	
Reader	Sh Neeraj Gupta	8130040228	readermm03ne@gmail.com
Ahlmad	Sh Santosh Kr	8527310689	
Astt. Ahlmad	Rishabh Gotra	7248757809	

**PENDING APPLICATION**

S No.	FIR No.	PS	U/S	Title	Purpose
1.	000963/2020	Khajuri Khas	379/411 IPC	St vs Farukh	Bail Application
2.	09/2013	Khajuri Khas	379/411 IPC	St vs Hari Chand	App to release of RC
3.	522/2020	Shastri Park	356/379/34 IPC	St vs Nadeem	App to issue NBW
4.	039263/2019	Gokalpuri	379/411/34 IPC	St vs Sharik	Bail Bond
5.	14258/2020	Gokalpuri	379/411 IPC	St vs Vijay @ Mota	Bail Bond
6.	0453/2020	Shastri Park	392/34 IPC	St vs Mohd Sajid	Bail Bond
7.	000963/2020	Khajuri Khas	379/411/34 IPC	St vs Nadir @ Sabbu	Bail Bond
8.	461/2020	Shastri Park	392/394/411/34 IPC	St vs Rahul	Bail Bond
9.					

**FRESH APPLICATION**

S No.	FIR No.	PS	U/S	Title	Purpose
1.	0595/2020	Shastri Park	379/356/34 IPC	St vs Yatender	Bail Application
2.	220/2020	Khajuri Khas	379/34 IPC	St vs Asif	Bail Application
3.	17/2021	Shastri Park	20 NDPS	St vs Shahid	Bail Application
4.	453/2020	Shastri Park	392/34 IPC	St vs Mohd Shazid & Ors.	App for personal bond
5.	033961/2020	Gokalpuri	379 IPC	St vs Unknown	Superdari (DL-13-SJ-4484)
6.	248/2020	Shastri Park	356/379/34 IPC	St vs Sameer	Superdari (DL-10-SX-6716)
7.	525/2020	Shastri Park	379/411 IPC	St vs Not known	Status Report (IO/SHO)
8.	403/2020	Shastri Park	279/337/338 IPC	St vs unknown	Superdari (DL-8S-BK-4098)
9.	Dy No. 83089	Khajuri Khas	Not known	St vs Unknown	Investigation Report
10.	CIS 49419/2015	Khajuri Khas	138 NI Act	Baldehy Singh vs Ravinder Singh	App 151 Cr. P.C. on behalf of Lrs of Late Badley Singh
11.	423/2020	Shastri Park	392/411/34 IPC	St vs Arsalan	Bail Bond

**FRESH COMPLAINT CASES**

S No.	CIS No.	PS	U/S	Title	Purpose
1.		Khajuri Khas	156 (3) Cr. P. C.	Lalit Sharma vs Stae (PS Khajuri Khas)	